

DIVISION BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/72(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	EMAS EXPRESSWAY PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, FCS] For the Petitioner

ORDER

1. Ld. Authorized Representative appearing on behalf of the Petitioner present.
2. Despite several notice none appears on behalf of the Reserve Bank of India.
3. Therefore, its **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**